

ITEM NO.50

Court 3 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 1240/2021

ABHYUDAY CHAKMA & ORS.

Petitioner(s)

VERSUS

CENTRAL BOARD OF SECONDARY EDUCATION & ORS.

Respondent(s)

(FOR ADMISSION and IA No.146310/2021-EX-PARTE STAY and IA No.146312/2021-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 15-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Mr. Sanjay Hegde, Sr. Adv
Mr. Sumanth Nookala, AOR

For Respondent(s)

Ms. Neelam Sharma, Adv
Ms. Pankhuri Shrivastava, Adv
Mr. Rupesh Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List this matter along W.P. (C) No.1081 of 2021 on 18.11.2021.

Liberty is granted to serve advance copy of petition on the Standing Counsel for the respondents, including Standing Counsel for the C.B.S.E.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)